

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 18-07-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.159 of 2017 (SZ)	A.Palanisamy, Perumanallur, Tiruppur Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai. And 5 others	M/s. K.Myilsamy, N.Stalin Counsel for Applicant	For Admission
2	Appeal No. 09 of 2017 (SZ)	Souhardha Charitable Club Rep.,by its Treasurer, Mr.Prasanth Eranakulam and another Vs The State Environment Impact Assessment Authority, Rep., by its Chairman and 4 others	M/s.K.Abdul Jawad, Grancy Jose.A Prasanth Kumar Counsel for Appellant	Adjourned Admission
3	M.A.No. 87 of 2017(SZ) IN Application No. 23 of 2017 (SZ)	Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others	Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan & P.Velmani for R2 & R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4	For Impleading

	<p>M.A.No 52 of 2017(SZ) IN Application No. 23 of 2017 (SZ)</p> <p>Application No. 23 of 2017 (SZ)</p>	<p>Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p> <p>Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p>	<p>Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh Counsel for Applicant</p> <p>Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan & P.Velmani for R2 & R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4</p> <p>Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh Counsel for Applicant</p> <p>Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan & P.Velmani for R2 & R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4</p>	<p>For Interim order</p> <p>Reply of R1,R2 & R5</p>
4	<p>Application No. 16 of 2011(SZ)</p>	<p>Sri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others</p>	<p>Shri. M. Sathish Kumar Counsel for Applicant</p> <p>Mr.M.R Gokul Krishnan for R1 & R2 M/s. Anand, Abdul, Vinodh and S. Saravanan for R4 M/s. M.K.Subramanian & P.Vel Mani for R5,R6 and R7 Smt. H. Yasmeen Ali for R8 & R9 M/s. R. Venkatavaradan and G. Nivethitha for R10</p>	<p>Stayed by APEX Court</p>

5	Application No. 2 of 2012 (SZ)	Shri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R2 M/s. M.K.Subramanian & P.Velmani for R3 and R4 M/s. R. Venkatavaradan and G. Nivethitha for R5	Stayed by APEX Court
6	Application No. 125 of 2015(SZ)	N.Krishnan Chrompettai, Chennai Vs The Commissioner Pallavaram Municipality Chennai and 4 others	M/s G.Devi, V.S.Suresh Counsel for Applicant Mr.P.Srinivas, N.K Ponraj & R.Purushothaman for R1 Mr.Raja Srinivas for R2 Smt. H. Yasmeen Ali for R3 M/s. M.K Subramanian E.Manoharan P.Velmani for R4 & R5	For Arguments
7	Application No. 87 of 2016(SZ)	Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others Vs The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and others	M/s. M.Sivavarthanan, Devaraj Harish & T.Senthil kumar Counsel for Applicant Mrs.Me.Saraswathy for R1 M/s. M.K Subramanian & P.Velmani for R2 & R3 Mr.S.Azhagam Perumal for R4 Mr.K.Parthasarathy for R5	For Arguments
8	Application No.247 of 2016(SZ)	I.H.Sekar Injambakkam, Chennai - 600 115 Vs The Secretary, Department of Forest and Environment, Government of Tamil Nadu Chennai and 5 others	I.H.Sekar Party in Person M/s. M.K.Subramanian, E. Manoharan & P.Velmani for R1 to R5 M/s.Menon, Karthik, Mukundan Neelakandan for R6	For Arguments

9	Appeal. No.25 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi Counsel for Applicant M/s.H.Yasmeen Ali or R1 & R2	
10	Appeal. No.27 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi Counsel for Applicant M/s.H.Yasmeen Ali or R1 & R2	For hearing

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Date: 18-07-2017

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.44 of 2017(SZ) IN Application No. 93 of 2015 (SZ)	M/s.Vizag Foods, Rep.,by its Director, Mumbai Vs People for Cattle in India Rep.,by its Secretary Chennai and others	M/s.Chennai law Associates M.G. Joseph, K.Subhashini Suresh, Amar K Panwar, Meera Gupta, Revathy, Nithya, R.S.Shaktivel, M.Aashish Counsel for Applicant	To take on record the documents
	Application No. 93 of 2015 (SZ)	People for Cattle in India Rep.,by its Secretary Chennai Vs The District Collector, Visakhapatnam, Andhra Pradesh and 6 others	Mr.M.Chandrasekaran for R1 Smt. H. Yasmeen Ali for R2 to R4 and R6 Mr.T.Sai Krishnan for R5 Mr.M.Chandrasekaran Counsel for Applicant Smt. H. Yasmeen Ali for R1 to R3 and R5 Mr.T.Sai Krishnan for R4 M/s.Chennai law Associates M.G. Joseph, K.Subhashini Suresh, Amar K Panwar, Meera Gupta, Revathy, Nithya, R.S.Shaktivel, M.Aashish for R6	For further Arguments

2	Application No. 189 of 2016 (SZ)	<p>G.Arun Prasanna, T.Nagar, Chennai</p> <p>Vs</p> <p>Principal Secretary, Revenue Department, Hyderabad & 9 other</p>	<p>Mr.Kaushik N Sharma Counsel for Applicant</p> <p>H.Yasmeen Ali for R1 to R3, R7 & R8 Mr. T.Sai Krishnan for R4 & R5 M/s. D.S.Ekamabaram P.Jayalakshmi for R6 M/s. Chennai Law Associates M.L Joseph & K.Subhashini for R9 Mr. Su.Srinivasan for R10</p>	For further Arguments
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